

*[Translation]***Ticketless Passengers**

*230. SHRI RAMPAL SINGH:
SHRI RAJENDRA AGNIHOTRI:

Will the Minister of RAILWAYS be pleased to state:

(a) the number of passengers apprehended for travelling without tickets during the last two years, year-wise;

(b) the total amount of fine charged from the said passengers during the above period;

(c) whether any scheme has been formulated to deal with the Ticketless travellers sternly; and

(d) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI NITISH KUMAR): (a) and (b): During 1996-97, a total of 80.23 lakhs persons were apprehended travelling without ticket or with improper ticket and a sum of Rs. 81.44 crores was realised from them as railway dues including penalty. During 1997-98, 93.47 lakhs of such persons were apprehended and Rs. 106.11 crores were realised from them as railway dues including penalty registering an increase of 16.5% in persons apprehended and 30.3% in amount recovered respectively over the corresponding period of previous year i.e. 1996-97.

(c) and (d): Regular and surprise checks are conducted frequently by the Railways to check ticketless/irregular travel in association with the Railway Magistrates, Government Railway Police (GRP) and Railway Protection force (RPF). An Action Plan is also drawn every month and circulated to all the Zonal Railways directing them to conduct various types of checks on specific dates and periods at various places and sections that are prone to ticketless travel. An Incentive Scheme has also been introduced for the ticket checking staff to encourage them to detect and apprehend more and more ticketless passengers.

*[English]***Summer Rush of Passengers**

*231. DR. CHINTA MOHAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether there has been a constant rise in the number of railway passengers every year during Summer Season for the last some years;

(b) if so, whether the Government have estimated the number of the additional passengers;

(c) if so, the estimate of the average increase registered every year;

(d) whether the Government also make necessary arrangements to provide additional train in view of the increase in the number of passengers; and

(e) if so, the additional arrangements made during 1995, 1996 and 1997 and for the current year separately?

THE MINISTER OF RAILWAYS (SHRI NITISH KUMAR): (a) Yes, Sir.

(b) and (c): During the peak summer month the passenger traffic increases by nearly 12% as compared to monthly average traffic. As compared to the lean month, the demand increases in the peak month by nearly 22%. This trend has been noticed in the recent years.

(d) Yes Sir.

(e) To cater to the extra rush of traffic, Railways run special trains and augment loads of the trains to the extent feasible and commercially justified. The year-wise arrangements made are as under:

Year	No. of Specials	Augmentation of loads
1995	1155	35 pairs of trains
1996	1214	33 pairs of trains
1997	1347	53 pairs of trains
1998	1959	75 pairs of trains

Houses for Poor People

*232. SHRI P.C. THOMAS: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:—

(a) the details of allocation of funds made to various States for building houses for the poor and weaker sections during the last three years;

(b) the details of Schemes of building houses for the poor under implementation at present;

(c) whether the Government proposes to involve N.G.Os in the construction of such houses;

(d) whether CAPART has been allowed participation in this venture; and

(e) if so, the name of States where CAPART is involved in the house building activities?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL): (a) and (b): Indira Awas Yojana which is a centrally sponsored scheme is being implemented all over the country with the objective to provide assistance for construction of houses to members

of Scheduled Castes/Scheduled Tribes, freed bonded labourers and also to non-SC/ST rural poor below the poverty line in rural areas.

State-wise allocation of funds under Indira Awaas Yojana during the last three years is given in the enclosed Statement-I.

(c) and (d): Yes, Sir.

(e) Showing the name of the States is enclosed.

Statement-I

Indira Awaas Yojana (IAY)

(Rs. In Lakhs)

Name of the State	Allocation		
	1995-96	1996-97	1997-98
1	2	3	4
Andhra Pradesh	8764.21	8870.30	8970.34
Arunachal Pradesh	79.71	79.71	80.71
Assam	2555.95	2919.68	2952.83
Bihar	17079.31	17398.92	17597.09
Goa	86.12	86.12	87.63
Gujarat	3450.09	3255.70	3292.97
Haryana	1084.63	782.14	790.96
Himachal Pradesh	273.65	273.65	276.72
Jammu & Kashmir	1056.07	556.07	562.66
Karnataka	5213.33	5956.29	6024.43
Kerala	1896.68	2167.06	2191.85

1	2	3	4
Madhya Pradesh	11338.39	11240.56	11368.58
Maharashtra	9064.06	9669.47	9779.75
Manipur	102.16	192.16	103.77
Meghalaya	119.54	119.54	121.07
Mizoram	50.36	50.36	50.73
Nagaland	128.13	128.13	129.14
Orissa	6298.60	7195.91	7277.74
Punjab	486.85	556.24	562.65
Rajasthan	5087.49	4670.13	4723.84
Sikkim	166.65	46.65	47.27
Tamil Nadu	7488.73	8018.92	8110.20
Tripura	132.69	132.82	134.90
Uttar Pradesh	20400.14	21615.11	21863.19
West Bengal	6967.87	7949.67	8039.87
A & N Islands	47.17	47.17	47.27
D & N Haveli	25.61	25.61	25.37
Daman & Diu	15.08	15.08	14.99
Lakshadweep	23.65	23.65	24.21
Pondicherry	46.18	46.18	47.27
Total	109499.00	114000.80	115300.00

Statement-II**Name of the State**

Andhra Pradesh

Assam

Bihar

Gujarat

Haryana

Himachal Pradesh

Karnataka

Kerala

Madhya Pradesh

Manipur

Mizoram

Orissa

Punjab

Rajasthan

Tamil Nadu

Uttar Pradesh

West Bengal

Operation of Pawan Hans

*233. SHRI GORDHANBHAI JADAVBHAI JAVIYA:
Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Pawan Hans Ltd. Has any Plan to expand its operation; and

(b) if so, the details thereof and the areas which are likely to be covered by this expansion?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR): (a) Yes, Sir.

(b) The expansion plans of Pawan Hans helicopters Limited include the following areas:

- (i) Services to places of pilgrimages such as Vaishno Devi, Kedamath/Badrinath,
- (ii) Services in North-Eastern States,
- (iii) Intra-city and medical/emergency services,
- (iv) provision of dedicated helicopters to State Governments of Jammu & Kashmir and Himachal Pradesh,
- (v) Support services for Antarctica expedition.

Complimentary Rail Passes

*234. DR. SANJAY SINH:
SHRI JAYSINHJI CHAUHAN:

Will the Minister of RAILWAYS be pleased state:

(a) whether the Government are aware that complimentary passes issued by his Ministry are being misused;

(b) if so, the number of such persons who have been detected in this regard;

(c) whether the Government have formulated any norms and ceiling on the issue of maximum number of free Railway Passes as per decision of the Delhi High Court; and

(d) if so, the number of passes issued during the last two months?

THE MINISTER OF RAILWAYS (SHRI NITISH KUMAR): (a) Yes, Sir.

(b) During the last three years i.e. 1995-96, 1996-97 & 1997-98, 15 cases of misuse of complimentary passes for monetary gains have been detected.

(c) Norms for issue of complimentary passes already exist and the question of laying down some ceiling on the number of complimentary passes is under examination.